

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).34914/2013

(From the judgement and order dated 26/08/2013 in WP No.5542/2005 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S PRAMOD TELECOM PVT. LTD.

Petitioner(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment, exemption from filing O.T. and prayer for interim relief and office report))

WITH

SLP(C) NO. 35480 of 2013

(With appln.(s) for exemption from filing O.T. and with prayer for interim relief and office report)

Date: 25/11/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

SLP 34914/2013

Mr. Shanti Bhushan, Sr. Adv.
Mr. Pardeep Kant, Sr. Adv.
Mr. Rohit Kumar Singh, Adv.
Mr. Sumeet Sharma, Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Kartik Seth, Adv.

SLP 35480/2013

Mr. Shanti Bhushan, Sr. Adv.
Mr. Pardeep Kant, Sr. Adv.
Mr. Rohit Kumar Singh, Adv.
Mr. Sumeet Sharma, Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Kartik Seth, Adv.

For Respondent(s)

ITEM NO.29
(25/11/2013)
Contd...

COURT NO.3

SECTION III

UPON hearing counsel the Court made the following
O R D E R

S.L.P.(CIVIL) No. 34914 of 2013

Mr. Shanti Bhushan, learned senior counsel for the petitioner submits that the Special Leave Petition (Civil) No. 33861 of 2013 which has been dismissed by this Court on 01.11.2013 is not exactly identical with the present special leave petition. He submits

that there are few distinguishing features.

He further submits that the petitioner shall write to the concerned authorities for deferring the recover certificate. We are not passing any order in this regard.

List the matter on December 9, 2013.

S.L.P.(Civil) NO. 35480 of 2013

Mr. Shanti Bhushan, learned senior counsel for the petitioner submits that although the present special leave petition is identical with Special Leave Petition (Civil) No. 33861 of 2013 which has been dismissed by this Court on 01.11.2013, but he has few submissions to make.

List the matter on December 9, 2013.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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